

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2013

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Bharti Hexacom Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishista Dasgupta for R-1

Mr. Bipin Gupta for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **29th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**